

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8941- JK (LD) of 2026

DATED:- 20 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Food Civil Supplies and Consumer Affairs Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

No:-LAW-OIC/7/2026

Dated:- 20 - 07- 2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to Government, Food Civil Supplies and Consumer Affairs..
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No. 8941- JK(LD) of 2026 dated 20.07.2026

S. No.	Title and type	OIC
1	WPC No. -/2026 titled UT of J&K & Others Vs Anil Sharma.	Mr. Rahul Gupta, Assistant Director, FCS&CA, Kathua.
2	WPC No. -/2026 titled UT of J&K & Others Vs Des Raj and another.	Mr. Rahul Gupta, Assistant Director, FCS&CA, Kathua
3	WPC No. -/2026 titled UT of J&K & Others Vs Khursheed Ahmed.	Mr. Niamatullah Sheikh, Assistant Director, FCS&CA, Kishtwar
4	CP No.165/2026 titled Jameela Begum Vs UT of J&K & Others.	Mr. Niamatullah Sheikh, Assistant Director, FCS&CA, Ramban
5	WPC/-2026 titled Abdul Rashid Gani Vs UT of J&K & Others.	Mrs. Jyoti, Deputy Director (P&S), FCS&CA, Jammu.
6	WPC/1464/2026 titled Narinder Singh Vs UT of J&K & Others.	Mr. Sham Lal Abrol, Deputy Director (F&R), FCS&CA, Jammu.
7	CP No.314/2026 titled Ramesh Chand Vs UT of J&K & Others.	Mr. Rahul Gupta, Assistant Director FCS&CA, Kathua.
8	OA/674/2026 titled Shabir Ahmed Magray Vs UT of J&K & Others.	Mrs. Jyoti, Deputy Director (P&S), FCS&CA, Jammu.
9	WPC/1219/2026 titled Prem Lata Vs UT of J&K & Others..	Mr. Rahul Gupta, Assistant Director, FCS&CA, Kathua.
10	TA/2026 titled Nissar Ahmed & Others Vs UT of J&K & Others.	Mr. Avinash, Chief Accounts Officer, FCS&CA, Jammu.
11	CCP(S)/189/2024 titled Ramesh Chander Manoj Kumar Dwivedi & others.	Mrs. Jyoti, Deputy Director (P&S), (P&S), FCS&CA, Jammu.
12	OA/902/2026 titled Bhopinder Singh & Others Vs UT of J&K & Others.	Mrs. Jyoti, Deputy Director (P&S), FCS&CA, Jammu.
13	CRM/683/2024 titled Sanjeev Padha Vs UT of J&K & Others.	Mr. Rahul Gupta, Assistant Director, FCS&CA, Samba.
14	WPC/2075/2026 titled Balwan Singh Vs UT of J&K & Others.	Mr. Niamatullah Sheikh, Assistant Director, FCS&CA, Kishtwar.
15	OA/2026 titled Mohd. Kabir Khan & Others Vs UT of J&K & Others.	Mrs. Jyoti, Deputy Director (P&S), FCS&CA, Jammu.

